

## IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CW-61-2020**

Shamsunder Shridhar Dalvi ...Petitioner  
v/s.  
State of Goa & Others ...Respondents

Shri A. Carvalho, Advocate for the petitioner.

Shri D.J. Pangam, Advocate General and Shri S.P. Munj,  
Additional Government Advocate, for the respondent  
nos.1,2, 4, 5,6 and 7.

**Coram:- NUTAN D. SARDESSAI &  
M.S. JAWALKAR, JJ.**

**Date :- 3<sup>rd</sup> July,2020**

**P.C.:**

Shri D.J. Pangam, learned Advocate General seeks  
time to take appropriate instructions in the matter. Time  
granted.

2. Issue notice to the respondent nos.3 and 8 to 14,  
returnable on 17/07/2020.

**M.S. JAWALKAR, J.**

**NUTAN D. SARDESSAI, J.**

mv